

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**(IB) 607 (ND)/2017**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.01.2018**

**NAME OF THE COMPANY: Sh. Atul Gupta Vs. Topline Build-Tech Pvt. Ltd.**  
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Mr. Vinod Kumar Chaurasia, Advocate Ashok Kriplani, IRP		
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	<b>For the Respondent:</b>	Mr. Prashant Bhardwaj, Advocate		
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**ORDER**

Mr. Prashant Bhardwaj, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply. Let reply be filed with an advance copy to the opposite counsel.

To come up on 17<sup>th</sup> January, 2018.

*Sd-*

**(Deepa Krishan)**  
**Member (T)**

*Sd-*

**(Ina Malhotra)**  
**Member (J)**